

LOK SABHA

Wednesday, 27th July, 1955

The Lok Sabha met at Eleven of the Clock  
[ MR. SPEAKER in the Chair ]

ORAL ANSWERS TO QUESTIONS

Age Concessions to scheduled Castes and Tribes

\*118. **Shri Barman** : Will the Minister of Home Affairs be pleased to state whether the proposal to increase the age limit by five years for candidates of the Scheduled Castes and Scheduled Tribes for the All-India Services has been accepted by Government?

**The Deputy Minister of Home Affairs (Shri Datar)** : The matter is under consideration.

**Shri Barman** : May I know at what stage this consideration stands now ?

**Shri Datar** : We are consulting the State Governments under the All India Services Act, because the State Governments are concerned most in this respect.

**Shri Barman** : May I have some idea as to how long it will take ?

**Shri Datar** : It will not take much time, it will take a few months.

**Shri Barman** : May I know whether the age concession in the case of Scheduled Castes who are evacuees will be cumulative or not ?

**Shri Datar** : Subject to correction, I think it is cumulative. Such a person can have concessions under both the heads.

**श्री वी० एन० राजभोज** : क्या उप  
मंत्री महोदय कृपा करके बतला सकते हैं  
कि किन स्टेट्स ने अपने विचार इस बारे में  
भेजे हैं और अगर भेजे हैं तो क्या भेजे हैं ?

**Mr. Speaker** : Have any of the States communicated their views and, if so, what are they ?

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**Shri Datar** : We have not yet received their views. But I may point out to the hon. Member that this relaxation has been effected in the case of the Central Services. It is only in the case of the All India Services that it has not been effected, and it is likely that this relaxation will be effected in the case of the All India Services also.

U.S. Aid

\*119. **Shri Punnoose** : Will the Minister of Finance be pleased to state:

(a) the amount of aid proposed to be given to India during the next fiscal year by the U.S. Administration; and

(b) how it will be distributed on the various projects ?

**The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat)** : (a) No official intimation has yet been received from the U.S. Government.

(b) Does not arise.

**Shri Punnoose** : Have we asked for this aid, and what is the amount that we have asked for ?

**Shri B. R. Bhagat** : We have never asked for any amount.

**Shri Punnoose** : From the information which Government have, may I know whether the amount that we expect—whatever the amount—includes agricultural commodities ?

**Shri B. R. Bhagat** : For this year we have no official intimation, and we cannot say anything. Last year we had some farm surplus.

**Shri Heda** : Under the various agreements about U.S. Aid that we have entered into in the last few years, the aid was to be given every year. May I know whether we have already got the aid for the coming years, or are we getting every year the aid, that is the amount stipulated for every year ? If the agreement was for two or more years, did we get the amount in the beginning only or are we getting it every year ?

**Shri B. R. Bhagat :** The aid is on a yearly basis. The U.S. financial year is different from ours; it is from July to June. The utilisation is there, but there is always some time-lag between the sanction and the actual receipt of it and so there is some carry-over in the next year.

**Shri Kamath :** Is it a fact that very recently the American Senate, concurring with its Appropriation Committee, has cut economic aid to India from 60 million dollars to 50 million? Has Government been intimated about this?

**Shri B. R. Bhagat :** We have seen it in the papers. But we get the official report when the whole process is finalised. The legislature process has yet to be finalised.

### Iron Ore Survey

\*120. **Shri Nanadas :** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the United Nations Organisation recently conducted a survey of iron ore reserves in the country.

(b) if so, who was in charge of survey;

(c) what was the aim of the survey; and

(d) What were the results of the survey?

**The Minister of Natural Resources (Shri K. D. Malaviya) :** (a) to (d). No, Sir.

**Shri Nanadas :** May I know whether there is any proposal to conduct any such survey by our Government?

**Shri K. D. Malaviya :** No, Sir. The U.N. organisation has compiled a report from the existing geological data available to us, and this international Expert Committee, which included one expert from India has published a book—which is not a survey but which is only a compilation and a critical evaluation of the facts before us. The name of the publication is "Occurrence, Appraisal and Use"—Iron ore.

**Shri Nanadas :** May I know the names of the Indian nationals associated with this compilation?

**Shri K. D. Malaviya :** On this Expert Committee, Dr. M. S. Krishnan of the Geological Survey of India was associated.

**Shri Veeraswamy :** May I know whether Government are aware that there are iron ore deposits in Tamil Nad?

**Shri K. D. Malaviya :** Sir, this has absolutely no bearing on the question.

**Mr. Speaker :** I do not see how this question arises.

### Partition Debts

\*121. **Shri D. C. Sharma :** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 185 on the 24th February, 1955 and state whether any portion of the Partition Debts has since been recovered from Pakistan?

**The Minister of Finance (Shri C. D. Deshmukh) :** No, Sir.

**Shri D. C. Sharma :** May I know what the amount of the debt was on 15th August 1947 and where it stands now? I would also like to have the break-up of the figures on the various accounts.

**Shri C. D. Deshmukh :** The total size of the portion payable by Pakistan has to be settled; that will be part of the negotiations.

**Mr. Speaker :** He wants to know the amount.

**Shri C. D. Deshmukh :** It has to be settled.

**Shri Heda :** What is it according to our claim?

**Shri C. D. Deshmukh :** Not our claim—but our provisional assessment of it was such as to yield perhaps an annual instalment of Rs.9 crores, which was provided in one or two budgets.

**Shri D. C. Sharma :** May I know if any meeting has been held between the Finance Minister of India and the Finance Minister of Pakistan with regard to the assessment of this debt and its liquidation?

**Shri C. D. Deshmukh :** No, Sir. As the House is aware, there has been a Steering Committee going into some of these matters due for settlement between the two countries; and in the last meeting of the Steering Committee it was decided to leave negotiations on this matter of the debt to the Finance Ministers of the two countries. I have already extended an invitation to the Finance Minister of Pakistan for a discussion on this subject, in Delhi. The invitation has been accepted, but no definite date for discussion could be fixed yet owing to the other pre-occupations of the Finance Minister of Pakistan.